

EXTRAORDINARY

REGD. NO. JK-33



**THE
JAMMU AND KASHMIR GOVERNMENT GAZETTE**

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Separate paging is given to this part in order that it may be filed as a separate compilation.

PART III

Laws, Regulations and Rules passed thereunder.

GOVERNMENT OF JAMMU AND KASHMIR
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND
PARLIAMENTARY AFFAIRS
(*Legislation Section*)

Jammu, the 3rd December, 2018.

The following Act has been assented to by the Governor on 3rd December, 2018 and is hereby published for general information :—

**THE JAMMU AND KASHMIR RIGHT TO INFORMATION
(AMENDMENT) ACT, 2018**

(Governor Act No. XXVII of 2018)

[3rd December, 2018.]

Enacted by the Governor in the Sixty-ninth Year of the Republic of India.

An Act to amend the Jammu and Kashmir Right to Information Act, 2009.

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th June, 2018, the Governor is pleased to enact as follows:—

1. *Short title and commencement.*—(1) This Act may be called the Jammu and Kashmir Right to Information (Amendment) Act, 2018.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. Amendment of section 12, Act No. VIII of 2009.—In section 12 of the Jammu and Kashmir Right to Information Act, 2009, in sub-section (3), in Explanation thereto, the full stop (.) at the end, shall be substituted by the colon (:) and thereafter the following proviso shall be added, namely:—

“Provided that during the continuation of Proclamation issued under section 92 of the Constitution of Jammu and Kashmir or Article 356 of the Constitution of India, as applicable to the State, the State Chief Information Commissioner and the State Information Commissioners shall be appointed by the Governor on the recommendation of the Committee consisting of:—

- (a) Advisors to the Governor (one of whom to be nominated by the Governor shall be Chairperson of the Committee);
- (b) Chief Secretary (Member-Secretary).

SATYA PAL MALIK,
Governor.

(Sd.) ASHISH GUPTA,
Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.